

GOVERNMENT OF INDIA

MINISTRY OF AYUSH

LOK SABHA

UNSTARRED QUESTION NO. 2200

TO BE ANSWERED ON 31.07.2026

Assessment of AYUSH Wellness Centres

2200. Shri Ramasahayam Raghuram Reddy:

Will the Minister of AYUSH be pleased to state:

- (a) whether the Government has reviewed the implementation of Yoga, Ayurveda and other AYUSH wellness centres established under Central schemes and if so, the details thereof;
- (b) the total number of centres currently functional across the country, State/UT-wise;
- (c) whether any independent assessment has been carried out regarding public utilisation and health outcomes of these centres and if so, the details thereof;
- (d) whether several sanctioned projects remain incomplete due to delays in fund release or administrative bottlenecks and if so, the details thereof; and
- (e) the action taken by the Government to improve accessibility, staffing and accountability in AYUSH Institutions across the country?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH

(SHRI PRATAPRAO JADHAV)

(a) to (c) Under Centrally Sponsored Scheme National Ayush Mission (NAM), as per the proposals received from State / UT Governments through their State Annual Action Plans (SAAPs), 12500 units of existing Ayush Dispensaries and Sub Health Centres (SCs) has been upgraded for operationalisation as Ayush Health & Wellness Centres now renamed as Ayushman Arogya Mandir (Ayush) [(AAM(Ayush))]. The State/UT-wise status of approved and functional AAM (Ayush) is furnished at **Annexure I**. Further, as reported by State/UT Governments, the State/UT-wise number of beneficiaries availed the services through AAM (Ayush) from year 2021 to 2025 is furnished at **Annexure II**.

Further, there are third party review by NITI Aayog and also NABH assessment besides visit by the Central team in different States/UTs to review the implementation progress of different activities/services being provided by established AAM (Ayush) for holistic healthcare of the community. It has been observed by visiting teams that footfall of the beneficiaries visiting to the AAM (Ayush) has been subsequently increased after upgradation of Ayush Dispensaries/Sub health centres into AAM (Ayush) because in addition to OPD services, these facilities are also providing various other services like Prakriti Parikshan, Yoga related activities at the level of facility as well as community, awareness about uses of common medicinal plants etc.

(d) Under NAM, as per the proposals received from State/UTs through SAAPs, different projects including Integrated Ayush hospitals, Ayush Education Institutions (AEIs), etc. have been approved. However, actual implementation of NAM Scheme lies with respective State/UT Government, the issues related to administrative bottlenecks are being managed at their level. Further, Department of Expenditure, Ministry of Finance, had issued different guidelines time to time regarding procedure for release of funds under Centrally Sponsored Scheme and monitoring utilization of the funds released. As per these issued guidelines, sometime States were unable to fulfil the conditonalties and thus hurdle had been faced in release of subsequent instalment of grant for sanctioned projects.

(e) Under NAM, Ministry of Ayush is supporting the efforts of State /UT Governments by providing financial assistance for infrastructural development to improve accessibility of Ayush services, in addition to it, support is also provided with respect to manpower as per NAM guidelines for smooth functioning of Ayush services in the field through Ayush institutions across the country.

**The State/UT wise status of approved and functional Ayushman Arogya Mandir (AAM)
(Ayush) and their beneficiaries**

Sl. No.	Name of States/UTs	Approved AAM (Ayush)	Functional AAM (Ayush)
1	Andaman & Nicobar Islands	6	6
2	Andhra Pradesh	126	126
3	Arunachal Pradesh	89	89
4	Assam	500	500
5	Bihar	294	294
6	Chandigarh	12	12
7	Chhattisgarh	400	400
8	Delhi	0	0
9	Dadra & Nagar Haveli and Daman & Diu	1	1
10	Goa	100	100
11	Gujarat	365	365
12	Haryana	538	538
13	Himachal Pradesh	740	740
14	Jammu & Kashmir	523	523
15	Jharkhand	745	745
16	Karnataka	376	376
17	Kerala	700	700
18	Ladakh	0	0
19	Lakshadweep	7	7
20	Madhya Pradesh	800	800
21	Maharashtra	390	390
22	Manipur	15	15
23	Meghalaya	45	45
24	Mizoram	41	41
25	Nagaland	49	49
26	Odisha	422	422
27	Puducherry	4	4
28	Punjab	158	158
29	Rajasthan	2019	2019
30	Sikkim	18	18
31	Tamil Nadu	650	650
32	Telangana	421	421
33	Tripura	72	72
34	Uttar Pradesh	1034	1034
35	Uttarakhand	300	300
36	West Bengal	540	540
Total		12500	12500

Annexure-II

State/UT-wise number of beneficiaries availed the services through AAM (Ayush) from year 2021 to 2025

Sl. No.	State / UT	2021	2022	2023	2024	2025	TOTAL
1	Andaman & Nicobar Islands	0	11090	7982	9181	10648	38901
2	Andhra Pradesh	0	404115	703804	713523	617043	2438485
3	Arunachal Pradesh	1401	25278	55348	71249	78589	231865
4	Assam	0	28092	313319	3343870	6567817	10253098
5	Bihar	103269	194960	231661	291037	740783	1561710
6	Chandigarh	142899	200235	127474	120426	108832	699866
7	Chhattisgarh	140285	1281136	2356871	2346115	2483446	8607853
8	Dadra & Nagar Haveli and Daman & Diu	0	0	2670	26912	26648	56230
9	Delhi	0	0	0	0	0	0
10	Goa	19180	53324	254962	366284	360763	1054513
11	Gujarat	951290	1578001	6333646	5807405	1652306	16322648
12	Haryana	2322803	2514230	2658480	2473949	3516138	13485600
13	Himachal Pradesh	588655	736738	2331404	2342366	2523856	8523019
14	Jammu & Kashmir	0	2685966	3018269	2412595	2222007	10338837
15	Jharkhand	123705	187363	1487747	2691204	3007433	7497452
16	Karnataka	606296	763257	1660552	1896859	1833580	6760544
17	Kerala	1525596	5829043	6672089	8344225	7256661	29627614
18	Ladakh	0	0	0	0	0	0
19	Lakshadweep	8726	38515	55723	42215	52428	197607
20	Madhya Pradesh	1274788	1601107	2590895	4611884	5592863	15671537
21	Maharashtra	726140	764615	1073779	1517652	2072216	6154402
22	Manipur	737	946	5301	13853	21617	42454
23	Meghalaya	0	0	37950	52198	85332	175480
24	Mizoram	10060	34195	94639	126325	134773	399992
25	Nagaland	1498	21480	38444	40948	46224	148594
26	Odisha	901085	6820072	1732981	2595883	2871953	14921974
27	Puducherry	35557	57237	58978	62705	36344	250821
28	Punjab	0	0	0	767453	769821	1537274
29	Rajasthan	1775405	8396431	17740280	39066293	48319142	115297551
30	Sikkim	20778	35094	44061	47806	52697	200436
31	Tamil Nadu	30555959	25456637	11287166	13826356	14331878	95457996
32	Telangana	3833738	2358802	2913265	2061093	1858894	13025792
33	Tripura	0	0	55385	103439	155071	313895
34	Uttar Pradesh	3759536	13245767	16445963	12427257	12058512	57937035
35	Uttarakhand	163669	445740	1706811	1352831	1181869	4850920
36	West Bengal	1164213	8431205	4816907	3677126	3827432	21916883
	Total	50757268	84200671	88914806	115650517	126475616	465998878